

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(IB)-718(PB)/2018

IN THE MATTER OF:

Punjab National Bank ... Petitioner/Applicant
v.
Dynamic Shells (India) Pvt. Ltd. ... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (IBC) in Liq

Order delivered on 23.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)


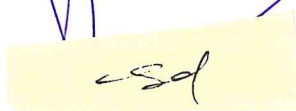
PRESENT:

For the Enforcement : Mr. Zoheb Hossain, Adv.
Directorate
For the Liquidator : Mr. Abhishek Anand, Mr Prateek Kushwaha, Adv.
with Ashok kumar Gupta, Liquidator



ORDER

IA-3698/2020

Since we are taking another bench and due to paucity of time, we are inclined to adjourn the matter for physical hearing on 11.11.2022.

(RAMALINGAM SUDHAKAR)
PRESIDENT

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)